

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.5 in
Petition for Special Leave to Appeal (Civil) No.17724/2012
(From the judgment and order dated 09/05/2012 in
No.3102/2012 of The HIGH COURT OF BOMBAY)

WP

PRAVIN VIJAYKUMAR VEDPATHAK & ANR
VERSUS

Petitioner(s)

STATE OF MAHARASHTRA & ORS.
(Appln(s) for stay and office report)

Respondent(s)

WITH
I.A. NO.4 IN SLP (C) NO.17724/2012
(FOR IMPLEADMENT)

Date: 28/06/2012 These I.As. were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
(VACATION BENCH)

For Petitioner(s) Mr. Nitin K. Gupta, Adv.
 Mr. Arvind S. Avhad, Adv.
 Ms. Kusum Chaudhary, Adv.-on-record

For Respondent(s) Ms. Asha G. Nair, Adv.

UOI Ms. Rekha Pandey, Adv.
 Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Nitin K. Gupta, learned counsel
appearing for the petitioners and Ms. Asha G.
Nair, learned counsel appearing for the State.

I.A. No.4 of 2012 for impleadment is
allowed.

List the I.As. along with the main matter

on 2nd July, 2012.

(VINOD LAKHINA) (SAVITA SAINANI)
Court Master Court Master